

RESUMÉ OF WORK DONE BY LOK SABHA

**SIXTEENTH LOK SABHA
TWELFTH SESSION, 2017**

LOK SABHA SECRETARIAT, NEW DELHI
January, 2018/Pausa, 1939 (Saka)

RESUME OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — TWELFTH SESSION
(17 July, 2017 to 11 August, 2017)



LOK SABHA SECRETARIAT
NEW DELHI
January, 2018/Pausa, 1939 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Twelfth Session *i.e.* from the 17 July, 2017 to 11 August, 2017.

NEW DELHI;
January, 2018

Pausa, 1939 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

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1. DURATION OF SESSION
(12th Session of 16th Lok Sabha)

1. Date of Commencement	:	§17 July, 2017
2. Date of Adjournment <i>sine die</i>	:	*11 August, 2017
3. Date of prorogation	:	12 August, 2017
4. Total number of days of Session	:	26
5. Number of Actual days of Sittings	:	19
6. Number of hours of sittings	:	76 hours 41 minutes

§The first sitting commenced with the playing of National Anthem.

*The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments tabled	No. of amendments carried	Progress/ remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017.	18.7.2017	—	—	0 01	—	—	—	Pending
2.	The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017.	18.7.2017	—	—	0 01	—	—	—	Pending
3.	The Indian Institute of Petroleum and Energy Bill, 2017.	18.7.2017	—	4.8.2017 (Consideration and passing)	2 23	19	—	—	Passed
4.	The Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017.	10.7.2017 (Earlier Session)	—	19.7.2017 (Consideration and passing)	2 38	18	—	—	Passed
5.	The State Banks (Repeal and Amendment) Bill, 2017.	21.7.2017	—	10.8.2017 (Consideration and passing)	2 31	—	—	—	Passed

6.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017.	10.4.2017 (Earlier Session)	—	21.7.2017 (Consideration and passing)	2	16	4	—	Passed
7.	*The Banking Regulation (Amendment) Bill, 2017.	24.7.2017	—	2.8.2017 3.3.2017 (Consideration and passing)	2	55	13	—	Passed
8.	The Central Road Fund (Amendment) Bill, 2017.	24.7.2017	—	—	0	01	—	—	Pending
9.	The Indian Institutes of Information Technology (Amendment) Bill, 2017.	27.3.2017 (Earlier Session)	—	25.7.2017 26.7.2017 (Consideration and passing)	1	42	2	—	Passed
10.	The Companies (Amendment) Bill, 2017.	16.3.2017 (Earlier Session)	—	26.7.2017 27.7.2017 (Consideration and passing)	4	08	56	49	Passed, as amended
11.	The Indian Institutes of Management Bill, 2017.	29.2.2017 (Earlier Session)	—	27.7.2017 28.7.2017 (Consideration and passing)	3	22	17	01	Passed, as amended

* Bill discussed together with Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2017 (Ordinance No. 1 of 2017)

1	2	3	4	5	6	7	8	9
12.	#The Punjab Municipal Corporation Law (Extension to Chandigarh Amendment Bill, 2017.	31.7.2017	—	3.8.2017 (Consideration and passing)	0 37	—	—	Passed
13.	*The Central Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017.	31.7.2017	—	2.8.2017 (Consideration and passing)	2 43*	—	—	Passed
14.	*The Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017.	31.7.2017	—	2.8.2017 (Consideration and passing)		—	—	Passed
15.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017.	31.7.2017	—	—	0 01	—	—	Pending
16.	The Appropriation (No. 4) Bill, 2017.	1.8.2017	—	1.8.2017 (Consideration and passing)	0 02	—	—	Passed
17.	The Appropriation (No. 3) Bill, 2017.	1.8.2017	—	1.8.2017 (Consideration and passing)		—	—	Passed

18. The Constitution (One Hundred and Twenty-Third (Amendment) Bill, 2017.	5.4.2017 (Earlier Session)	2.8.2017 (Bill returned by Rajya Sabha with amendments)	—	—	—	—	—	—	Pending
19. The National Bank for Agriculture and Rural Development (Amendment) Bill, 2017.	5.4.2017 (Earlier Session)	—	3.8.2017 (Consideration and passing)	3	29	15	—	—	Passed
20. The National Sports University Bill, 2017.	10.8.2017	—	—	0	01	—	—	—	Pending
21. The Code on Wages, 2017.	10.8.2017	—	—	0	14	—	—	—	Pending
22. The Financial Resolution and Deposit Insurance Bill, 2017.	10.8.2017	—	—	0	03	—	—	—	Motion for reference of the Bill to a Joint Committee with instructions to
			10.8.2017 (Motion for reference to Joint	0	21	—	—	—	

Bill discussed together with Statutory Resolution seeking disapproval of the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Ordinance, 2017 (Ordinance No. 2 of 2017).

* Bills discussed together along with Statutory Resolutions seeking disapproval of the Central Goods and Services Tax (Extension to Jammu and Kashmir) Ordinance, 2017 (Ordinance No. 3 of 2017) and Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Ordinance, 2017 (Ordinance No. 4 of 2017).

1	2	3	4	5	6	7	8	9
				Committee was adopted)				report by the last day of the first week of next session.
23.	The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017.	11.8.2017	—	—	0 01	—	—	Pending
24.	The Repealing and Amending (Second) Bill, 2017.	11.8.2017	—	—	0 01	—	—	Pending

**(ii) Bills referred to the Standing Committees and
Presentation/Laying of Reports thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of Presentation/Laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Merchant Shipping Bill, 2016	16.12.2016	Chairman	Transport, Tourism and Culture (16-01.2017)	18.7.2017	Pending in Lok Sabha
2.	The Major Port Authorities Bill, 2016	16.12.2016	Chairman	Transport, Tourism and Culture (16.01.2017)	18.7.2017	Pending in Lok Sabha
3.	The Transgender Persons (Protection of Rights) Bill, 2017	2.8.2016	Speaker	Social Justice and Empowerment (12.9.2016)	21.7.2017	Pending in Lok Sabha
4.	The Inter-State River State Disputes (Amendment) Bill, 2017	14.3.2017	Speaker	Water Resources (25.5.2017)	10.8.2017	Pending in Lok Sabha
5.	The Surrogacy (Regulation) Bill, 2016	21.11.2016	Chairman	Health and Family Welfare (16.01.2017)	10.8.2017	Pending in Lok Sabha

1	2	3	4	5	6	7
6.	The National Sports University Bill, 2017	10.8.2017	Chairman	Human Resource Development (28.8.2017)	—	Pending With the Committee
7.	The Code of Wages, 2017	10.8.2017	Speaker	Labour (21.8.2017)	—	Pending with the Committee
8.	The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017	31.3.2017	Chairman	Human Resource Development (28.8.2017)	—	Pending with the Committee

SUMMARY

1. Bills pending at the end of last Session (Tenth Session)	21
2. Bills introduced	17
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajaya Sabha and laid on the Table-returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session-returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
8. Bills passed	14
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills-debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	1
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	3
21. Bills reported by Standing Committees	5
22. Bills pending at the end of Eleventh Session of Sixteenth Lok Sabha	25

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajiya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H - M	No. of amendments tabled	No. of amendments tabled	Progress/Remarks carried
1	2	3	4	5	6	7	8	9
1.	The Population (Stabilisation) Bill, 2017 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	21.7.2017	—	—	—	—	—	Pending
2.	The Victims of Acid Attack, Sexually Abused and Trafficked Girls and Women (Compensation and Rehabilitation) Bill, 2017 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	21.7.2017	—	—	—	—	—	Pending
3.	The Vexatious Litigation (Prevention) Bill, 2017 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	21.7.2017	—	—	—	—	—	Pending
4.	The Prohibition of Publication and Dissemination of Objectionable Material	21.7.2017	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
10.	The Delhi Metro Railway (Operation and Maintenance) (Amendment) Bill, 2017 (Insertion of new section 63A) by Shri P. Karunakaran, M.P.	21.7.2017	—	—	—	—	—	Pending
11.	The Cervical Cancer (Awareness and Compulsory Vaccination) Bill, 2016 by Shri Maheish Girri, M.P.	21.7.2017	—	—	—	—	—	Pending
12.	The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2017 (Amendment of section 31) by Dr. Udit Raj, M.P.	21.7.2017	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 2017 (Amendment of Seventh Schedule) by Shrimati Meenakashi Lekhi, M.P.	21.7.2017	—	—	—	—	—	Pending
14.	The Constitution (Amendment) Bill, 2017 (Amendment of article 12)	21.7.2017	—	—	—	—	—	Pending

13

by Shrimati Meenakashi Lekhi, M.P. 15. The Constitution (Amendment) Bill, 2017 (Amendment of article 51A) by Shrimati Meenakashi Lekhi, M.P.	—	—	—	—	—	—	—	21.7.2017	—	—	—	—	Pending
16. The Constitution (Amendment) Bill, 2017 (Amendment of Seventh Schedule) by Shrimati Meenakashi Lekhi, M.P.	—	—	—	—	—	—	—	21.7.2017	—	—	—	—	Pending
17. The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017 (Substitution of new section for section 27) by Shri Maheish Giri, M.P.	—	—	—	—	—	—	—	21.7.2017	—	—	—	—	Pending
18. The Regulation of Private Hostels and Paying Guest Accommodation Centres Bill, 2017 by Shri Maheish Giri, M.P.	—	—	—	—	—	—	—	21.7.2017	—	—	—	—	Pending
19. The Indian Penal Code (Amendment) Bill, 2016 (Amendment of section 326A) by Shri Maheish Giri, M.P.	—	—	—	—	—	—	—	21.7.2017	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
20.	The Distressed Widows and Single Women (Protection, Rehabilitation and Welfare) Bill, 2017 by Shri Nishikant Dubey, M.P.	21.7.2017	—	—	—	—	—	Pending
21.	The Protection of Children from Sexual Offences (Amendment) Bill, 2017 (Omission of section 19) by Shri Nishikant Dubey, M.P.	21.7.2017	—	—	—	—	—	Pending
22.	The Representation of the People (Amendment) Bill, 2017 (Amendment of section 14) by Shri Nishikant Dubey, M.P.	21.7.2017	—	—	—	—	—	Pending
23.	The High Court of Bombay (Establishment of a Permanent Bench at Hingoli) Bill, 2017 by Shri Rajeev Satav, M.P.	21.7.2017	—	—	—	—	—	Pending
24.	The Paternity Benefit Bill, 2017 by Shri Rajeev Satav, M.P.	21.7.2017	—	—	—	—	—	Pending
25.	The Domestic Workers (Regulation of Work and Social Security) Bill, 2017 by Shri Sankar Prasad Datta, M.P.	21.7.2017	—	—	—	—	—	Pending

26.	The Data (Privacy and Protection) Bill, 2017 by Shri Baijayant Panda, M.P.	21.7.2017	—	—	—	—	Pending
27.	The Fishermen (Protection and Welfare) Bill, 2017 by Adv. Narandra Keshav Sawaikar, M.P.	21.7.2017	—	—	—	Pending	
28.	The Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Amendment Bill, 2017 (<i>Amendment of section 2, etc.</i>) 2017 by Shri Balka Suman, M.P.	21.7.2017	—	—	0—17 minutes taken on introduction of Bills from Sl. Nos. 1 to 28	Pending	
29.	The Sixth Schedule to the Constitution (Amendment) Bill, 2015 by Shri Vincent H. Pala, M.P.	4.12.2015	—	5.8.2016 (Ninth Session) 10.3.2017 24.3.2017 7.4.2017 (Eleventh Session) 21.7.2017	1—15 (excluding 1 hour and 52 minutes taken during 9th Session and 5 hours and 18 minutes taken during 11th Session)	Discussion on the motion for consideration of the Bill not concluded Pending	

SUMMARY

(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	690
2. Bills introduced	28
3. Bills withdrawn	1
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills-part discussed	1#
7. Bills pending at the end of the Session <i>vide</i> para No. 58/8 of Bulletin Part II, dated, 26.9.2017	717

#including the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha, which remained part discussed during Ninth Session.

**3. CALLING ATTENTION
(Twelfth Session)**

Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
			H.	M.
Regarding problems due to floods in different parts of the country and steps taken by the Government in this regard.	Shri Gaurav Gogoi	Shri Kiren Rijju 10.08.2017	00	41

4. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original Action Taken	Action Taken Statement	
1.	Committee on Estimates	01.05.2017	1	01	40	63.33%	—	—	—	—
2.	Committee on Public Undertakings	01.05.2017	1	00	15	59%	—	1	—	—
3.	(i) Committee on Public Accounts	01.05.2017	1	02	15	57.14%	—	2	5	—
	(ii) Sub-Committee II	22.05.2017	1	01	00	66.67%	—	—	—	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration			Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H.	M.				Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11	12	
1.	Committee on Agriculture	01.09.2016	1	01	30	38.70%	-	1	3	-	-	
2.	Committee on Chemicals and Fertilizers	01.09.2016	1	00	40	34%	-	1	4	5	-	
3.	Committee on Coal and Steel	01.09.2016	1	00	30	51.72%	-	1	2	9	-	
4.	Committee on Defence	01.09.2016	1	00	20	56.66%	-	3	-	-	-	
5.	Committee on Energy	01.09.2016	2	01	00	56.45%	-	2	1	-	-	
6.	Committee on External Affairs	01.09.2016	3	04	40	46.23%	-	1	-	-	-	
7.	Committee on Finance	01.09.2016	2	05	00	58%	-	-	1	-	-	
8.	Committee on Food, Consumer Affairs and Public Distribution	01.09.2016	-	-	-	-	-	-	1	2	-	

1	2	3	4	5	6	7	8	9	10	11	12
9.	Committee on Information Technology	01.09.2016	3	04	00	40.30%	-	-	3	-	-
10.	Committee on Labour	01.09.2016	1	00	30	36.67%	-	1	1	1	-
11.	Committee on Petroleum and Natural Gas	01.09.2016	1	00	40	64.51%	-	1	0	1	-
12.	Committee on Railways	01.09.2016	1	01	15	51.61%	-	1	2	1	-
13.	Committee on Rural Development	01.09.2016	-	-	-	-	-	1	2	6	-
14.	Committee on Social Justice and Empowerment	01.09.2016	2	01	55	48.21%	-	-	4	5	-
15.	Committee on Urban Development	01.09.2016	1	00	45	41.93%	-	-	3	-	-
16.	Committee on Water Resources	01.09.2016	1	00	15	51.61%	1	1	2	2	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings			Duration			Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
			3	4	5	H.	M.	6			7	8	9	
1.	Committee on Absence of Members from the Sittings of the House	01.09.2016	1	00	25	46.66%	-	-	1	-	-	-	-	
2.	House Committee	12.06.2017	-	-	-	-	-	-	-	-	-	-	-	
3.	Committee on MPLADS	15.09.2016	-	-	-	-	-	-	-	-	-	-	-	
4.	Committee on Privileges	01.09.2014/ 01.09.2016	2	03	15	50%	-	-	-	-	-	-	-	
5.	Committee on Ethics	12.08.2015/ 12.08.2016	-	-	-	-	-	-	-	-	-	-	-	
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	15.09.2014	1	01	25	46.67%	-	-	-	-	-	-	-	

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
Supplementary Demands for Grants (First Batch) for 2017-18	26-7-2017	1.8.2017		
		Budget		
		*Discussion and voting on Supplementary Demand for Grants for 2017-18	5	11
Demands for Excess Grants relating to Civil Ministries and Ministry of Railways for 2014-15	26.7.2017	1.8.2017		
		* Discussion and voting on Demands for Excess Grants for 2014-15		

*Discussed together.

6. MEMBERS ELECTED IN BYE-ELECTION

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Vancancy against which declared elected
1.	Dr. Farooq Abdullah	Srinagar/Jammu & Kashmir	15.4.2017	Vice Shri Tariq Hameed Karra resigned w.e.f. 17.10.2016.
2.	Shri P.K. Kunhalikutty	Malappuram/Kerala	17.4.2017	Vice Shri E. Ahamed passed away on 01.02.2017.

7. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H	M
1.	Dr. Farooq Abdullah	Srinagar/Jammu & Kashmir	Oath	Kashmiri	17.07.2017	00	02
2.	Shri P.K. Kunhalikutty	Malappuram/Kerala	Oath	English	17.07.2017	00	02

8. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Vinod Khanna Gurdaspur/Punjab	27.04.2017	Died on 27.04.2017 (OR made in the House on 17.07.2017)
2.	Shri Sanwar Lal Jat Ajmer/Rajasthan	09.08.2017	Died on 09.08.2017 (OR made in the House on 09.08.2017)

9. OBITUARY AND OTHER REFERENCES
(i) Obituary References

Sl. No.	Name of the Member/Dignatory	Date of Death	Date of Obituary reference	Time Taken H. M.
1	2	3	4	5
1.	*Shri Vinod Khanna (Sitting Member and Member Twelfth to Fourteenth Lok Sabhas)	27.04.2017		
2.	Shri Anil Madhav Dave (Union Minister of State and Sitting Member, Rajya Sabha)	18.05.2017		
3.	Shri Subedar Prasad Singh (Member, Ninth Lok Sabha)	21.09.2016	17.07.2017	00 08
4.	Shri Ajit Kumar Saha (Member, Fifth to Eighth Lok Sabhas)	26.04.2017		
5.	Shri Era Sezhayan (Member, Third to Fifth Lok Sabhas)	06.06.2017		
6.	Shri Narain Singh Chaudhri (Member, Tenth Lok Sabha)	19.06.2017		

1	2	3	4	5
7.	Shri Nar Bahadur Bhandari (Member, Eighth Lok Sabha)	16.07.2017		
8.	Shri Sontosh Mohan Dev (Member, Seventh to Eleventh, Thirteenth and Fourteenth Lok Sabhas)	02.08.2017	03.08.2017	00 02
9.	**Shri Sanwar Lal Jat (Sitting Member, Lok Sabha)	09.08.2017	09.08.2017	00 02

* House adjourned on 17.07.2017 for whole day.

** Obituary Reference in respect of Shri Sanwar Lal Jat, a sitting member was made after adoption of Resolution on the occasion of the 75th Anniversary of the 'Quit India Movement'. Thereafter, the House was adjourned for the day.

(ii) Reference Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of Incident	Date of reference	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Reference regarding loss of lives of 8 Amarnath pilgrims and injuries to several others in a terrorist attack on a bus in Anantnag district of Jammu & Kashmir.	10.07.2017	17.07.2017	00	01
2.	Reference regarding loss of lives of 25 soldiers of Central Reserve Police Force and injuries to 6 others in an ambush by Naxals in Sukma district of Chhattisgarh.	24.04.2017			
3.	Reference regarding loss of lives of 22 persons and injuries to 59 others in a terror attack in Manchester, United Kingdom.	22.05.2017			
4.	Reference regarding loss of lives of 7 persons and injuries to 48 others in a terror attack in London	03.06.2017			
5.	Reference regarding loss of lives of 150 persons in a bombing near diplomatic enclave in Kabul, Afghanistan.	31.5.2017			
6.	Reference regarding loss of lives of 140 Afghan soldiers in an attack on the 209 Corp of Afghan National Defence Forces in Mazar-e-Sharif.	21.04.2017			

1	2	3	4	5
7.	Reference regarding loss of lives of 44 persons and injuries to several others due to fall of a bus into Tons river of Shimla district of Himachal Pradesh.	19.04.2017		
8.	Reference regarding loss of lives of 23 persons due to fall of a bus into a gorge in Uttarkashi district of Uttarakhand.	23.05.2017		
9.	Reference regarding loss of lives of 16 Amarnath pilgrims and injuries to several others due to fall of a bus into a gorge in Ramban district of Jammu and Kashmir.	16.07.2017		
10.	Reference regarding loss of lives of more than 80 persons and injuries to several others besides large-scale destruction of property due to heavy floods and landslides caused by heavy rains in some parts of the North East States including Assam, Arunachal Pradesh, Manipur and Tripura.	June/July 2017	18.07.2017	32
11.	Reference regarding loss of live of 200 lives and causing severe damage to property affecting lakhs of people due to flooding and landslides caused by incessant rainfall brought by the southwest monsoon in Sri Lanka.	25 & 26.05.2017		
12.	Reference regarding loss of more than 150 lives in a series of massive landslides, occurred in Bangladesh.	12 & 13.06.2017		
13.	Reference regarding loss of lives of 122 Myanmar Armed Forces personnel and their family members in a tragic air crash.	07.06.2017		

14.	Reference regarding loss of lives of 64 persons and injuries to over 200 persons in a major fire which broke out in the Municipalities of Pedrogao Grande and Gois of Portugal.	17 to 24.06.2017
15.	Reference regarding loss of lives of 28 persons and injuries to several others due to fall of a bus in a deep gorge at Khaneri near Rampur in Himachal Pradesh.	20.07.2017
16.	Reference regarding loss of lives of 9 persons including 6 women and injuries to several others due to overturning of a bus carrying pilgrims near Udaipur, Rajasthan.	22.07.2017
17.	Reference regarding heavy loss of life and property due to heavy rain and floods in several parts of Gujarat causing large-scale destruction of property, crops and cattle.	July, 2017
		24.07.2017
		00 03

(iii) Congratulatory References/References on landmark occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Congratulatory reference regarding successful launch of country's heaviest ever rocket GSLV-Mk III (D) carrying the G SET-19 satellite into orbit.	05.06.2017			
2.	Congratulatory reference for Indian Contingent which secured the top position by winning a historic tally of 29 medals including 12 Gold, 5 Silver and 12 Bronze medals in Asian Athletics Championship, 2017 held in Bhubaneswar, Odisha.	06.07.2017 to 09.07.2017	18.07.2017	00	02
3.	Reference regarding 72 nd Anniversary of the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki.	06.08.1945	04.08.2017	00	04
4.	*Reference regarding 75 th Anniversary of Quit India movement.	09.08.1942	09.08.2017	00	02
5.	Congratulatory reference for Shri Krishnaraj Mahadik for winning race 2 at Brands Hatch Grand Prix Circuit at Kent, England.	06.08.2017	10.08.2017	00	02

*Members also spoke on the occasion of the 75th Anniversary of the 'Quit India Movement' and thereafter, the Speaker placed a Resolution before the House which was unanimously adopted by the House.

10. PANEL OF CHAIRPERSONS

Sl. No.	Name of Members	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav Prof. K.V. Thomas\$	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
8.	Shri Hukum Singh	
9.	Dr. P. Venugopal	12.12.2014^
10.	Shri K.H. Muniyappa	

* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan), Announcement made in the House on 09.06.2014.

\$ Ceased to be a member of Panel of Chairpersons on 12.12.2014.

^ Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan), Announcement made in the House on 12.12.2014.

11. PAPERS LAID ON THE TABLE

(a) By Government	1270
(b) By Private Members	Nil

12. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Name of the Member who made Personal Explanation	Brief Subject	Date
1.	Shri Jyotiraditya Scindia	Certain remarks about him by Dr. Virendra Kumar, MP and Shri Manohar Utawal, MP	24.7.2017

13. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN "RESUME OF WORK DONE BY LOK SABHA" DURING THE TWELFTH SESSION OF SIXTEENTH LOK SABHA

(i) Starred Questions	
(a) Number of Questions put down in the Question Lists for oral answer	380 ^{\$}
(b) Number of Questions orally answered	63
(ii) Unstarred Questions	
Number of Questions put down in the Question Lists for written answers	4370 [@]
(iii) Answers Laid on the Table	
Number of Questions (SQ 315 + USQ 4358) for which written answers were laid on the Table. These Questions were put down for oral answers but not called for answers/supplementaries	4673
(iv) Short Notice Questions	
(a) No. of Short Notice Questions (SNQ) received	8
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	8
(v) Half-an-Hour discussion	
(a) No. of notices of Half-an-Hour Discussion received	7
(b) No. of notices of Half-an-Hour Discussion admitted	1
(c) No. of notices of half-an-Hour Discussion discussed	NIL
(d) No. of notices of Half-an-Hour disallowed/Lapsed	7
(vi) Statement(s) made by Minister correcting replies already given	
No. of answers corrected	2

^{\$} Including 2 Questions deleted due to suspension of Members from the service of the House under Rule 374A.

[@] Including 11 Questions & deleted due to suspension of Members from the service of the House under Rule 374A and 1 Question deleted due to withdrawal by the Member.

(vi) Abstract of statement(s) made by Ministers correcting the replies already given by them to questions in the Lok Sabha

Sl. No.	Date of correcting the reply	Statement made by	No. of Question to which statement was made	Date of answer to the question	Subject of the question
1.	10.8.2017	Ministry of Railways	USQ No. 1630	26.7.2017	"Representations from ABRKPLWA"
2.	10.8.2017	Ministry of External Affairs	USQ No. 475	19.7.2017	"List of Indian Workers Abroad"

14. RESOLUTIONS
(i) Private Members' Resolutions

Sl. No.	Subject	Name of members who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
				H.	M.		
1	2	3	4	5	6	7	
1.	This House urges upon the Government to take immediate steps to — (i) restore the benefits of commutation and return of capital to the Employees Provident Fund pensioners; (ii) provide pension to the beneficiaries of Employees Provident Fund pension on the basis of average salary of twelve months immediately preceding retirement; (iii) ensure payment of full pension to pensioners as per the Employees' Pension Scheme, 1995 after realisation of full amount of commuted pension from pensioners. (iv) increase minimum pension to rupees three thousand per month under the Employees' Pension Scheme, 1995; implement welfare schemes for pensioners including housing scheme by utilising the unclaimed provident fund amounting to about rupees twenty seven thousand crore; (vi) revise the whole Employees' Pension Scheme, 1995 on the basis of past experience; and	Shri N.K. Premachandran	11.12.2015 (Sixth Session) 6.5.2016 (Eighth Session) *29.7.2016 (Ninth Session) *23.3.2017 31.3.2017 (Eleventh Session) 28.7.2017	0 - 48* (excluding 03 minutes taken during 6th Session, 1 hour and 39 minutes taken during 8th session, 2 hours 30 minutes taken during 9th Session and 4 hours and 20 minutes taken during 11th Session)	Labour and Employment	Withdrawn	

(vii)	extend Employees' Pension Scheme, 1995 to various other sectors.				
2.	Having regard to the fact that —	Shri Gopal Chinayya Shetty	28.7.2017	0 - 33	Defence
(i)	since 1950, a large number of residential buildings have been built in and around the vicinity of various Defence establishments located in major cities of the country like Mumbai, Delhi, Pune, Bangalore and Chandigarh which are now in a complete decrepit condition and requires urgent renovation;				Discussion not concluded.
(ii)	Ministry of Defence vide circular dated 21 October, 2016 to Chief of Armed Forces have amended the guidelines for issue of 'No Objection Certificate' (NOC) for building construction at a certain distance from the Defence establishments; and				
(iii)	restrictions are being imposed on the renovation of old houses and buildings located within the vicinity of their Defence establishments this House urges upon the Government to take immediate steps for the urgent compliance of the aforesaid circular by the officers of the Armed Forces, especially the Navy to ensure timely renovation of the residential buildings located within the vicinity of the Defence establishments.				

*Private Members' Business (Resolutions) was not transacted during seventh and tenth sessions.

SUMMARY

(PRIVATE MEMBERS' RESOLUTIONS)

1.	No. of notices of Resolutions received	:	6
2.	No. of Resolutions discussed	:	2
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	1
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

(ii) Statutory Resolution

Sl. No.	Text of Resolution	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1	2	3	4	5	6	7	8	
1.	"That this House disapproves of the Central Goods and Services Tax (Extension to Jammu and Kashmir) Ordinance, 2017 (Ordinance No. 3 of 2017) promulgated by the President on 8th July, 2017."	123	Shri Adhir Ranjan Chowdhury	2.8.2017	02 42*	Finance	Withdrawn.	
2.	"That this House disapproves of the Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Ordinance, 2017 (Ordinance No. 4 of 2017) promulgated by the President on 8th July, 2017."	123	Shri Adhir Ranjan Chowdhury	2.8.2017		Finance	Withdrawn.	
3.	"That this House disapproves of the Banking Regulation (Amendment) Ordinance, 2017 (No. 1 of 2017) Promulgated by the President on 4th May, 2017."	123	Shri Adhir Ranjan Chowdhury	2.8.2017 3.8.2017	2 48 ^s	Finance	Negated.	
4.	"That this House disapproves of the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Ordinance, 2017 (Ordinance No. 2 of 2017) promulgated by the President on 1st July, 2017."	123	Shri N.K. Premachandran	3.8.2017	0 36 [#]	Finance	Withdrawn.	

* Statutory Resolution discussed together along with Motions for consideration of the Central Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017 and the Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017.

\$ Statutory Resolution discussed together with Motion for consideration of the Banking Regulation (Amendment) Bill, 2017.

Statutory Resolution discussed together with Motion for consideration of the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2017.

1	2	3	4	5	6	7	8
5.	"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of Section 7 of the said Act, this House hereby approves of Notification No. 56/2017-Customs, dated 30th June, 2017 [G.S.R. 797 (E)], dated 30th June, 2017] which seeks to increase the basic customs duty (BCD) from NIL to 10% on the following goods:—	Section 8A (1) of the Customs Tariff Act, 1975	Shri Arun Jaitley	8.8.2017	0 4	Finance	Adopted.
	Sl. Tariff No. Item Description						
	1.	84433290	Printers other than Line printer, Dot matrix printer, Letter quality daisy wheel printer, Laser jet printer, Ink jet printer, Facsimile machine				
	2.	84439951	Ink cartridges, with print head assembly				
	3.	84439952	Ink cartridges, without print head assembly				
	4.	84439953	Ink spray nozzle				
	5.	85171210	Telephones for cellular networks or for other wireless networks (Push button type)				
	6.	85171290	Telephones for cellular networks or for other wireless networks (Other than push button type)				
	7.	85176100	Base stations				
	8.	85177090	Parts of goods under tariff heading 8517 other than populated, loaded or stuffed printed circuit boards."				

(iii) Resolution placed before the House by the Speaker

Sl. No.	Text of the Resolution	Date of placing before the House	Time taken		Ministry/ Department concerned	Remarks
			H.	M.		
1	2	3	4	5	6	
1.	<p>आज से 75 वर्ष पूर्व, सन् 1942 में हमारे राष्ट्रपिता महात्मा गांधी एवं सभी स्वतंत्रता सेनानियों ने सम्पूर्ण स्वराज्य की संकल्पना साकार करने के लिए "अंग्रेजो! भारत छोड़ो" आन्दोलन का उद्घोष किया। 15 अगस्त, 1947 को भारत स्वतंत्र हुआ। सन् 1942 से सन् 1947 के इन पांच सालों में पिछले अनेकानेक वर्षों से चलने वाले स्वतंत्रता संग्राम का महान संकल्प सिद्ध हुआ।</p> <p>आज 9 अगस्त, 2017 को भारत छोड़ो आन्दोलन के 75वें साल में हम संकल्प लेते हैं कि:—</p> <p>"सशक्त, समृद्ध, स्वच्छ तथा वैभवशाली भारत के निर्माण के लिए एवं भ्रष्टाचार मुक्त, सुशासन युक्त, विज्ञान एवं तकनीक में उन्नत, सबके विकास के लिए संकल्पित, सद्भाव एवं राष्ट्रप्रेम से ओत-प्रोत, लोकतांत्रिक मूल्यों के संरक्षण एवं संवर्धन के प्रति दृढ़संकल्पित राष्ट्र की संकल्पना को फलीभूत करने के लिए हम सतत प्रतिबद्ध एवं समर्पित रहेंगे। 125 करोड़ देशवासियों के हम सभी जनप्रतिनिधि, यह संकल्प करते हैं कि सभी देशवासियों को साथ लेकर, आज से पांच साल बाद आने वाले स्वतंत्रता के 75वें वर्ष में यानी सन् 2022 तक राष्ट्रपिता महात्मा गांधी तथा सभी स्वतंत्रता सेनानियों के सपनों के भारत का निर्माण करने के लिए, राष्ट्र के प्रति अपने कर्तव्यों का निर्वहन करेंगे।"</p>	9.8.2017	0	04	Home Affairs	Adopted

15. SHORT DURATION DISCUSSIONS UNDER RULE 193

Sl. No.	Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
				H.	M.		
1	2	3	4	5	6	7	8
(i)	Agrarian situation in the country.	Shri Jyotiraditya M. Scindia	19.7.2017	5	40	Agriculture	Discussed
(ii)	Situation arising out of reported incidents of atrocities and lynching in mob violence in the country	Shri Mallikarjun Kharge	31.7.2017	5	23	Home Affairs	Discussed

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

No. of notices received	:	103
No. of discussions held	:	2
No. of discussions completed	:	2
No. of discussions remained part-discussed	:	Nil
Total time taken	:	11 hrs 03 mts.

16. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON—Announcements/Observations/Rulings

Sl.No.	Subject	By whom	Date
1	2	3	4
1.	Announcement regarding bidding farewell to Hon'ble President Shri Pranab Mukherjee.	The Speaker	17.07.2017
2.	Observation regarding visit of Indian Parliamentary Delegation led by the Speaker to the Parliament of the Russian Federation.	The Speaker	19.07.2017
3.	Observation regarding adjournment of the House for some time in order to enable Hon'ble Members to attend the swearing in ceremony of newly elected President His Excellency Shri Ramnath Kovind followed by guard of Honour in Rashttrapati Bhawan.	The Speaker	25.07.2017
4.	Announcement regarding welcoming H.E. Ms. MARIA GUADALUPE MURGUIA GUTIERREZ, President of the Chamber of Deputies of the Congress of Mexico and Member of the Mexican Parliamentary Delegation.	The Speaker	8.08.2017
5.	Announcement regarding welcoming Hon. Patrick Pillay, Speaker of the National Assembly of Seychelles and Members of the Parliamentary Delegation from the Republic of Seychelles.	The Speaker	9.08.2017
6.	Observation regarding 75th Anniversary of Quit India Movement.	The Speaker	9.08.2017
7.	Observation regarding allowing Shri Gaurav Gogoi on behalf of Shri Ninong Ering to raise the matter under Calling Attention.	The Speaker	10.08.2017
8.	Announcement regarding President's recommendation to the House for the introduction of the Financial Resolution and Deposit Insurance Bill, 2017, under Articles 117(1) and 274(1) and the consideration of the Bill under article 117(3) of the Constitution.	The Deputy Speaker	10.08.2017
9.	Valedictory Reference on the conclusion of the Twelfth Session of the Sixteenth Lok Sabha.	The Speaker	11.08.2017

17. STATEMENTS

(i) Statements Made/Laid by Ministers Under Rules 372 during Twelfth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding strategic sale of Government of India's existing 51.11% of total paid up equity shareholding in Hindustan Petroleum Corporation Limited (HPCL) to Oil and Natural Gas Corporation Limited (ONGC) alongwith transfer of Management control.	Shri Dharmendra Pradhan	24.07.2017	0	02
2.	Regarding hostage of 39 Indians in Iraq.	Smt. Sushma Swaraj	26.07.2017	0	32
3.	Regarding organization of India International Science Festival (IISF).	Dr. Harsh Vardhan	04.08.2017	0	01
*4.	Correcting the reply given on 26.07.2017 to Unstarred question No. 1630 by Shankar Prasad Datta, MP regarding Representations from ABRKPLWA and (ii) giving reasons for delay in correcting the reply.	Shri Rajen Gohain	10.08.2017	0	01
*5.	Correcting a reply to Unstarred Question No. 475 given on 19.07.2017 by Shri Y.V. Subba Reddy, MP regarding List of Indian Workers Abroad and (ii) giving reasons for delay in correcting the reply.	Shri M.J. Akbar	10.08.2017	0	01

*Laid a copy (Hindi and English versions) of the Statement.

**(ii) Statements Made/Laid by Ministers Under Direction 73A of Directions by the Speaker during
Twelfth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
*1.	Status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Information Technology on Demands for Grants (2017-18), pertaining to the Ministry of Information and Broadcasting	Col. Rajyavardhan Rathore	19.07.2017	0	01
*2.	Status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Coal and Steel on Demands for Grants (2017-18), pertaining to the Ministry of Steel.	Shri Vishnu Deo Sai	24.07.2017	0	01
*3.	Status of implementation of the recommendations contained in the 128th Report of the Standing Committee on Commerce on Demands for Grants (2016-17) (Demand No. 12), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	26.07.2017	0	01
*4.	Status of implementation of the recommendations contained in the 48th Report of the Standing Committee on Finance on Demands for Grants (2017-18), pertaining to the Ministry of Planning.	Shri Rao Indrajit Singh	26.07.2017	0	01
*5.	Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Water Resources on "Issues concerning flood management, compensation and status of ownership of submerged and eroded land in the country including compensation to farmers for loss of their crops destroyed by floods and right to disposal of the sand left in the fields of farmers", pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.	Dr. Sanjeev Kumar Balyan	27.7.2017	0	01

*6.	Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Water Resources regarding 'Review of ground water scenario, need for a comprehensive policy and measures to address problems in the country with particular referent to (a) Dark Blocks; and (b) Contamination of underground water by certain industries' pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.	Dr. Sanjeev Kumar Balyan	27.7.2017	0	01
*7.	Status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Agriculture on Demands for Grants (2017-18) pertaining to the Department of Agricultural Research & Education, Ministry of Agriculture and Farmers Welfare.	Shri Radha Mohan Singh	01.08.2017	0	01
*8.	Status of implementation of the recommendations contained in the 24th Report of the Standing Committee on Agriculture on Demands for Grants (2016-17) pertaining to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare.	Shri Sudarshan Bhagat	01.08.2017	0	01
*9.	Status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Railways on Demands for Grants (2017-18) pertaining to the Ministry of Railways.	Shri Rajen Gohain	02.08.2017	0	01
*10.	Status of implementation of the recommendations contained in the 294th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2017-18) pertaining to the Ministry of Earth Sciences.	Shri Y.S. Chowdary	02.08.2017	0	01
*11.	Status of implementation of the recommendations contained in the 295th Report of the Standing Committee on Science and	Shri Y.S. Chowdary	02.08.2017	0	01

*Laid a copy (Hindi and English versions) of the Statement.

1	2	3	4	5
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Technology, Environment and Forests on Demands for Grants (2017-18) pertaining to the Department of Biotechnology, Ministry of Science and Technology.

*12. Status of implementation of the recommendations contained in the 296th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2017-18) pertaining to the Department of Science and Technology, Ministry of Science and Technology.

Shri Y.S. Chowdhary

02.08.2017

0 01

*13. Status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Energy on the Action Taken by the Government on the recommendations/ observations contained in the 15th Report of the Committee on Demands for Grants (2016-17) pertaining to the Ministry of Power.

Shri Piyush Goyal

03.08.2017

0 01

*14. Status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Coal and Steel on Demands for Grants (2016-17) pertaining to the Ministry of Mines.

Shri Piyush Goyal

03.08.2017

0 01

*15. Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Water Resources on the subject 'Repair, Renovation and Restoration of Water Bodies—Encroachment on Water Bodies and steps required to remove the encroachment and restore the Water Bodies' pertaining to the Ministry of Water Resources.

Dr. Sanjeev Kumar
Balyan

03.08.2017

0 01

*16.	Status of implementation of the recommendations contained in the 46th Report of the Standing Committee on Finance on Demands for Grants (2017-18) pertaining to the Department of Economic Affairs, Expenditure, Financial Services and DIPAM, Ministry of Finance.	Shri Arun Jaitley	04.08.2017	0	01
*17.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Petroleum and Natural Gas on Action Taken by the Government on the recommendations/observations contained in the 12th Report of Committee on Demands for Grants (2016-17) pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dharmendra Pradhan	08.08.2017	0	01
*18.	Status of implementation of the recommendations contained in the 127th Report of the Standing Committee on Commerce on 'Ease of Doing Business' pertaining to the Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	08.08.2017	0	01
*19.	Status of implementation of the recommendations contained in the 130th Report of the Standing Committee on 'Industry Policy in changing Global Scenario' pertaining to the Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	08.08.2017	0	01
*20.	Status of implementation of the recommendations contained in the 132nd Report of the Standing Committee on Commerce on Demands for Grants (2017-18) Demands No. 11, pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	08.08.2017	0	01
*21.	Status of implementation of the recommendations contained in the 187th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations contained in the 177th Report of Committee on Coastal Security Scheme, pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	08.08.2017	0	01

1	2	3	4	5
*22.	Status of Implementation of the recommendations contained in the 34th Report of the Standing Committee on Agriculture on 'Steps taken to Bridge the Gap between the Demand and Availability of Fodder Through Sub Mission on Fodder and Feed Development', pertaining to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare.	Shri Sudarshan Bhagat	08.08.2017	0 01
*23.	Status of implementation of the recommendations contained in the 277th Report of the Standing Committee on Industry on Demands for Grants (2016-17), pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.	Shri Babul Supriyo	08.08.2017	0 01
*24.	Status of Implementation of the recommendations contained in the 17th Report of the Committee on 'Petroleum, Chemicals and Petrochemicals Investment Regions (PCPIRs)' pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Shri Mansukh L. Mandaviya	08.08.2017	0 01
*25.	Status of Implementation of the recommendations contained in the 28th Report of the Standing Committee on Chemicals and Fertilizers on Action Taken by the Government on the recommendations contained in the 20th Report of the Committee on 'Functioning of Autonomous Institutions—Central Institute of Plastics Engineering and Technology (CIPET)' pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Shri Mansukh L. Mandaviya	08.08.2017	0 01

*26.	Status of Implementation of the recommendations contained in the 15th Report of the Standing Committee on Consumer Affairs, Food and Public Distribution on Demands for Grants (2017-18) pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Shri C.R. Chaudhary	08.08.2017	0	01
*27.	Status of Implementation of the recommendations contained in the 17th Report of the Standing Committee on Labour on Demands for Grants (2016-17), pertaining to the Ministry of Labour and Employment.	Shri Bandaru Dattatreya	10.08.2017	0	01
*28.	Status of Implementation of the recommendations contained in the 200th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations contained in the 196th Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Development of North Eastern Regions.	Dr. Jitendra Singh	10.08.2017	0	01
*29.	Status of Implementation of the recommendations contained in the 28th Report of the Standing Committee on Agriculture on 'Augmenting Rural Storage Infrastructure through Scheme of Rural Godowns' pertaining to Department of Agriculture and Cooperation, Ministry of Agriculture and Farmers Welfare.	Shri Parshottam Rupala	10.08.2017	0	01
*30.	Status of Implementation of the recommendations contained in the 190th Report of the Standing Committee on Home Affairs on Action Taken by the Government on recommendations contained in the 182nd Report of the Committee on 'Rescue, Rehabilitation and Reconstruction in the aftermath of the flood and landslides in Jammu and Kashmir' pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	10.08.2017	0	01
*31.	Status of Implementation of the recommendations contained in the 24th Report of the Standing Committee on Labour on	Shri Ajay Tamta	10.08.2017	0	01

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*Laid a copy (Hindi and English versions) of the Statement.

1	2	3	4	5
	Demands for Grants (2017-18), pertaining to the Ministry of Textiles.			
*32.	Status of Implementation of the recommendations contained in the 36th Report of the Standing Committee on Finance on Demands for Grants (2016-17) pertaining to the Ministry of Corporate Affairs.	Shri Arun Jaitley	11.08.2017	0 01
*33.	Status of Implementation of the recommendations contained in the 268th Report of the Standing Committee on Human Resource Development on Demands for Grants (2015-16) and 278th Report of the Standing Committee on Human Resource Development on Demands for Grants (2016-17) (Demand No. 97), pertaining to the Ministry of Women and Child Development.	Smt. Maneka Sanjay Gandhi	11.08.2017	0 01
*34.	Status of implementation of the recommendations contained in the 233rd Report of the Standing Committee on Human Resource Development on Action Taken by the Government on the recommendations contained in the 222nd Report of the Committee on Demands for Grants (2010-11) (Demand No. 58), pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Shri Prakash Javadekar	11.08.2017	0 01
*35.	Status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Labour on Action Taken by the Government on recommendations contained in the 16th Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Rajiv Pratap Rudy	11.08.2017	0 01

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*Laid a copy (Hindi and English versions) of the Statement.

(iii) Statements Made/Laid by Ministers Regarding Government Business during Twelfth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Government business for the week commencing the 24th July, 2017	Shri Ananth Kumar	21.07.2017	0	09
2.	Government business for the week commencing the 31st July, 2017	Shri Ananth Kumar	28.07.2017	0	12
3.	Government business for the remaining part of the Session	Shri S.S. Ahluwalia	04.08.2017	0	11

**(iv) Matters under Rule 377—
Position regarding receipt of replies from Ministries during
Sixteenth Lok Sabha (As on 13.10.2017)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
1	2	3	4	5
First Session (04.06.2014 to 11.06.2014)	34	15	19	44.11
Second Session (07.07.2014 to 14.08.2014)	354	188	166	53.10
Third Session (24.11.2014 to 23.12.2014)	272	154	118	56.62
Fourth Session (23.02.2015 to 13.05.2015)	412	229	183	55.59
Fifth Session (21.07.2015 to 13.08.2015)	196	101	95	51.53
Sixth Session (26.11.2015 to 23.12.2015)	358	149	209	41.62
Seventh Session (23.02.2016 to 16.03.2016)	281	129	152	45.91

Eighth Session (25.04.2016 to 11.05.2016)	236	107	129	45.33
Ninth Session (18.07.2016 to 12.08.2016)	367	193	174	52.59
Tenth Session (16.11.2016 to 16.12.2016)	311	101	210	32.48
Eleventh Session (31.01.2017 to 12.04.2017)	493	180	313	36.51
Twelfth Session (17.07.2017 to 11.08.2017)	281	56	225	19.92
	3595	1602	1993	44.56

**(v) Statement Showing the Time Lost Owing to Interruptions and Adjournments of the House
During the Twelfth Session of the 16th Lok Sabha**

Date	Time Lost Due to Interruptions		Time Lost Due to Adjournments of the House following Interruptions		Remarks
	H.	M.	H.	M.	
1	2	3	4	5	6
18.07.2017	—	—	5	46	At 1106 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1208 hrs., due to interruptions, House adjourned for the day.
19.07.2017	—	—	0	53	At 1107 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
20.07.2017	—	—	5	32	At 1112 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1143 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1203 hrs., due to interruptions, House adjourned for the day.
24.07.2017	—	—	4	06	At 1247 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1406 hrs., due to interruptions, House adjourned to meet again at

25.07.2017	—	2	35	1430 hrs. At 1431 hrs., due to interruptions, House adjourned for the day.				
26.07.2017	—	2	38	At 1525 hrs., due to interruptions, House adjourned for the day.				
27.07.2017	—	0	32	At 1223 hrs., due to interruptions, House adjourned to meet again at 1245 hrs. At 1544 hrs., due to interruptions, House adjourned for the day.				
03.08.2017	—	0	20	At 1105 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1253 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.				
04.08.2017	—	2	24	At 1210 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.				
08.08.2017	—	5	10	At 1536 hrs., due to interruptions, House adjourned for the day.				
				At 1130 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1220 hrs., due to interruptions, House adjourned for the day.				
Total	00	+	29	=	29	56	=	56

Time calculated on the basis of normal time of the House i.e. from 11A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(vi) Statement indicating matters of urgent public importance raised
(i) after Question Hour and (ii) before the adjournment of the House
for the day during Twelfth Session of the Sixteenth Lok Sabha**

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken	Number of notices received
			H. M.	
17.07.2017	Nil	Nil	Nil	17
18.07.2017	Nil	Nil	Nil	128
19.07.2017	28	66	0 58	133
20.07.2017	Nil	Nil	Nil	114
21.07.2017	28	71	0 57	96
24.07.2017	19	59	0 38	136
25.07.2017	Nil	Nil	Nil	110
26.07.2017	Nil	Nil	Nil	155
27.07.2017	23	68	0 49	135
28.07.2017	39	92	1 03	103
31.07.2017	Nil	Nil	Nil	108
01.08.2017	45	86	1 09	170
02.08.2017	21	67	0 56	132
03.08.2017	02	04	0 08	171
04.08.2017	29	89	0 49	177
08.08.2017	07	19	0 35	118
09.08.2017	Nil	Nil	Nil	134
10.08.2017	11	36	0 38	140
11.08.2017	Nil	Nil	Nil	84
Total	252	657	8 40	2361

**18. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE
TWELFTH SESSION OF SIXTEENTH LOK SABHA
(18.07.2017 to 11.08.2017)**

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	19.07.2017	1400 to 1401	01	--	House re-assembled after lunch break after quorum bell was rung once.
2.	21.07.2017	1400 to 1411	11	--	House re-assembled after lunch break after quorum bell was rung thrice.
3.	26.07.2017	1415 to 1416	01	--	House re-assembled after lunch break after quorum bell was rung once.
4.	27.07.2017	1400 to 1402	02	--	-do-
5.	31.07.2017	1415 to 1417	02	--	-do-
6.	02.08.2017	1400 to 1402	02	--	-do-
7.	03.08.2017	1520 to 1521	01	--	-do-
8.	10.08.2017	1415 to 1417	02	--	-do-
		Total	22 mins.		

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell	:	22 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Thrice on 21.07.2017
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	08 days

**19. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS
DURING THE TWELFTH SESSION OF SIXTEENTH LOK SABHA
(17.07.2017 to 11.08.2017)**

Date	Time	Subject Matter
19.07.2017	1209 hrs.	Smt. Sonia Gandhi, Shri Mallikarjun Kharge, Shri P. Karunakaran, Prof. Saugata Roy and other members of INC, CPI(M), NCP & AAP staged a walkout from the House in Protest of the agrarian crisis and plight of the farmers in the country.
	2210 hrs.	Shri Jyotiraditya M. Scindia and some other members of INC staged a walkout from the House as they were not satisfied with the reply made by Shri Radha Mohan Singh, Union Minister for Agriculture & Farmers Welfare on the Short Duration Discussion under Rule 193 raised by Shri Jyotiraditya M. Scindia on the agrarian situation in the country.
21.07.2017	1216 hrs.	Shri Deependra Singh Hooda and some other members of INC staged a walkout from the House demanding a statement by the Prime Minister on the plight of the farmers in the country.
	1259 hrs.	Shri P. Karunakaran, Shri M.B. Rajesh and some other members of the Left parties staged a walkout from the House demanding statement from Union Minister of Health on corruption involving the Medical College Regulatory Authority.

1	2	3
31.07.2017	1759 hrs.	Shri Mallikarjun Kharge, Shri Mohd. Salim and other members of INC and CPI(M) staged a walkout from the House in protest of the unsatisfactory reply made by the MOS, Home Affairs (Shri Kiren Rijju) on the Short Duration Discussion under Rule 193 on the situation arising out of reported incidents of atrocities and lynching in mob violence in the country.
01.08.2017	1212 hrs.	Members of Opposition except SP and JD(U) staged a walkout from the House demanding a statement from the Minister of Petroleum & Natural Gas (Shri Dharmendra Pradhan) on the issue of hike in prices of LPG Cylinders.
02.08.2017	1231 hrs.	Shri Gaurav Gogoi and other members of INC staged a walkout from the House protesting against remarks not being made by the Government on the issue of political vendetta unleashed against the Opposition parties.
	1234 hrs.	Shri Mallikarjun Kharge and some other members of the Opposition staged a walkout from the House in protest of the same issue.

**20. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY HS, HDS, MEMBERS OF PANEL OF CHAIRPERSONS AND
OTHER SENIOR MEMBERS FROM 17.07.2017 TO 11.08.2017**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	19	39	36
Hon'ble Deputy Speaker	09	18	33
Shri Hukm Deo Narayan Yadav	04	04	30
Shri Hukum Singh	03	02	43
Shri Anandrao Adsul	02	01	59
Dr. Ratna De (Nag)	01	01	43
Shri K.H. Muniyappa	01	01	37
Dr. Ramen Deka	02	01	35
Shri Bhartruhari Mahtab*	01	01	09
Shri Suresh C. Angadi*	01	00	58
Prof. Saugata Roy*	01	00	57
Shri Konakalla Narayana Rao	01	00	42
Shri Pralhad Joshi	01	00	41

*Members other than Members of Panel of Chairpersons who presided over the proceedings of the House in the absence of Members of Panel of Chairpersons.

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS, HDS, MEMBERS OF PANEL OF CHAIRPERSONS AND OTHER
SENIOR MEMBERS FROM 17.07.2017 to 11.08.2017**

HS	Time Spent	Total Time	
		H.	M.
1	2	3	
17.07.2017	1100 to 1114 hrs	00	14
18.07.2017	1100 to 1106 hrs	00	06
	1200 to 1208 hrs	00	08
19.07.2017	1100 to 1107 hrs	00	07
	1200 to 1301 hrs	01	01
	1658 to 1929 hrs	02	31
	1955 to 2219 hrs	02	24
20.07.2017	1100 to 1112 hrs	00	12
	1130 to 1143 hrs	00	13
	1200 to 1203 hrs	00	03
21.07.2017	1100 to 1309 hrs	02	09
24.07.2017	1100 to 1247 hrs	01	47
	1400 to 1406 hrs	00	06
25.07.2017	1100 to 1104 hrs	00	04
	1500 to 1525 hrs	00	25
26.07.2017	1100 to 1223 hrs	01	23
	1245 to 1315 hrs	00	30
27.07.2017	1100 to 1105 hrs	00	05
	1130 to 1253 hrs	01	23
28.07.2017	1100 to 1320 hrs	02	20
31.07.2017	1100 to 1317 hrs	02	17
	1601 to 1830 hrs	02	29
01.08.2017	1100 to 1233 hrs	01	33
	1745 to 1927 hrs	01	42

1	2	3	
02.08.2017	1100 to 1302 hrs	02	02
03.08.2017	1100 to 1210 hrs	01	10
	1230 to 1419 hrs	01	49
04.08.2017	1100 to 1227 hrs	01	27
	1423 to 1536 hrs	01	13
08.08.2017	1100 to 1130 hrs	00	30
	1200 to 1220 hrs	00	20
09.08.2017	1100 to 1326 hrs	02	26
10.08.2017	1100 to 1307 hrs	02	07
11.08.2017	1100 to 1220 hrs	01	20
Total time spent in the Chair		39	36

HDS	Time Spent	Total Time	
		H.	M.
19.07.2017	1401 to 1503 hrs	01	02
	1545 to 1658 hrs	01	13
	1929 to 1955 hrs	00	26
24.07.2017	1430 to 1431 hrs	00	01
26.07.2017	1416 to 1544 hrs	01	28
31.07.2017	1417 to 1601 hrs	01	44
01.08.2017	1415 to 1543 hrs	01	28
	1702 to 1745 hrs	00	43
02.08.2017	1402 to 1650 hrs	02	48
	1751 to 1801 hrs	00	10
03.08.2017	1521 to 1602 hrs	00	41
	1739 to 1927 hrs	01	48
04.08.2017	1227 to 1423 hrs	01	56
10.08.2017	1455 to 1800 hrs	03	05
Total time spent in the Chair		18	33

Shri Hukm Deo Narayan Yadav	Time Spent	Total Time	
		H.	M.
21.07.2017	1510 to 1651 hrs	01	41
27.07.2017	1501 to 1605 hrs	01	04
28.07.2017	1503 to 1605 hrs	01	02
01.08.2017	1543 to 1626 hrs	00	43
Total time spent in the Chair		04	30

Shri Hukum Singh	Time spent	Total Time	
		H.	M.
27.07.2017	1605 to 1809 hrs	02	04
02.08.2017	1750 to 1751 hrs	00	01
10.08.2017	1417 to 1455 hrs	00	38
Total time spent in the Chair		02	43

Shri Anandrao Adsul	Time spent	Total Time	
		H.	M.
21.07.2017	1411 to 1510 hrs	00	59
02.08.2017	1650 to 1750 hrs	01	00
Total time spent in the Chair		01	59

Dr. Ratna De (Nag)	Time spent	Total Time	
		H.	M.
28.07.2017	1320 to 1503 hrs	01	43
Total time spent in the Chair		01	43

Shri K.H. Muniyappa	Time spent	Total Time	
		H.	M.
03.08.2017	1602 to 1739 hrs	01	37
Total time spent in the Chair		01	37

Dr. Ramen Deka	Time spent	Total Time	
		H.	M.
17.07.2017	1402 to 1501 hrs	00	59
01.08.2017	1626 to 1702 hrs	00	36
Total time spent in the Chair		01	35
Shri Bhartruhari Mahtab (Not member of Panel of Chairpersons)	Time spent	Total Time	
		H.	M.
21.07.2017	1651 to 1800 hrs	01	09
Total time spent in the Chair		01	09
Shri Suresh C. Angadi (Not member of Panel of Chairpersons)	Time spent	Total Time	
		H.	M.
28.07.2017	1702 to 1800 hrs	00	58
Total time spent in the Chair		00	58
Prof. Saugata Roy (Not member of Panel of Chairpersons)	Time spent	Total Time	
		H.	M.
28.07.2017	1605 to 1702 hrs	00	57
Total time spent in the Chair		00	57
Shri Konakalla Narayana Rao	Times pent	Total Time	
		H.	M.
19.07.2017	1503 to 1545 hrs	00	42
Total time spent in the Chair		00	42

Shri Pralhad Joshi	Time Spent	Total Time	
		H.	M.
01.08.2017	1233 to 1314 hrs	00	41
Total time spent in the Chair		00	41

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE TWELFTH SESSION OF
SIXTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	H	M	
BILLS			
(a) Government Bills	29	31	38.49
(b) Private Member's Bills	01	32	01.99
BUDGETS—			
Union Budget	05	11	06.76
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	11	03	14.41
MATTERS OF URGENT PUBLIC IMPORTANCE	08	40	11.30
MATTERS UNDER RULE 377	00	12	00.26
MOTIONS—			
Motions under rule 388	@		
QUESTIONS	05	25	07.06
RESOLUTIONS—			
(a) Statutory Resolution	*00	04	00.09
(b) Private Member's Resolutions	01	21	01.77
STATEMENTS—			
Rule 372 and Direction 73A	01	12	01.57
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	12	30	16.30
Total	76	41	100

@ Discussed together with Government Bills.

* Joint discussion took place on three Statutory Resolutions [vide Chapter No. 14(ii)] and Motions for consideration of connected Government Bills [vide Chapter No. 2(i)] Time taken on joint discussion has been shown under Government Bills.

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